

From,

Registrar General,
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 94/Admin.(Services)/2026 Dated: Allahabad: February 16, 2026.

Subject: Regarding the proposal for organizing 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnerable Witness Scheme for the Officers of Civil Judge (Junior Division) Cadre from 23.02.2026 to 27.02.2026 at JTRI, U.P., Lucknow.

Madam,

With reference to Institute's letter no. JTRI/214 dated 12.02.2026 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of organizing the 05 days Refresher Training Programme on Civil and Criminal Matters clubbed with e-Court Programme & Vulnerable Witness Scheme for the Officers of Civil Judge (Junior Division) Cadre, scheduled to be held from **23.02.2026 to 27.02.2026** at **JTRI, U.P., Lucknow** and to nominate all the Officers whose details are mentioned in **enclosed** Annexure No. 1 for participation in the said training programme **except for Smt. Sumbul Irshad**, previously Registrar, L.A.R.R.A., Gorakhpur.

I am, therefore, to request you to kindly take necessary steps accordingly.

Encl:- Annexure No. 1.

Yours sincerely,

Sd/-
(Rajnish Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 94(i)/Admin.(Services)/2026 Dated: Allahabad: February 16, 2026.

Copy forwarded for information and necessary action to:-

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. All the **concerned** District & Sessions Judges of U.P. with the request to kindly inform the Officer concerned accordingly (as per **enclosed Annexure No. 1**) at their **respective** Judgeship.
3. The Presiding Officer, L.A.R.R.A, **Lucknow, Moradabad, Kanpur Nagar** and **Gautambuddha Nagar** with the request to kindly inform Registrar, L.A.R.R.A. working under their administrative control to attend the aforesaid Refresher Training Programme at JTRI, Lucknow.

Encl:- Annexure No. 1.

Sd/-
(Devesh)
Joint Registrar (Services)
"For Registrar General"

List of officers of Civil Judge (Junior Division)**For Refresher Training Programme****Duration: 23.02.2026 to 27.02.2026**

Sl. No.	ID	Name and Designation	Place of Posting
1.	3347	SUSHRI GARIMA SAXENA Civil Judge (Junior Div.)	Agra
2.	3349	SUSHRI INDIRA DANU Civil Judge (Junior Div.)	Saharanpur
3.	3350	SMT. SHWETA TRIPATHI Civil Judge (Junior Div.)	Muzaffar Nagar
4.	3351	SMT. REKHA VISHWAKARMA Civil Judge (Junior Div.)	Rai Bareli
5.	3352	SRI ARUN SINGH Civil Judge (Junior Div.)	Auraiya
6.	3353	SUSHRI SAUMYA DWIVEDI Nyayadhikari, Gram Nyayalaya	Etwa-Siddharth Nagar
7.	3354	SRI PRATYUSH ANAND MISHRA Civil Judge (Junior Div.)	Ayodhya
8.	3355	SUSHRI JAGRITI-I Civil Judge (Junior Div.)	Azamgarh
9.	3356	SRI SATYA PRAKASH NARAYAN TEWARI Civil Judge (Junior Div.)	Mathura
10.	3358	SRI RAJAT SAHU Civil Judge (Junior Div.)	Etah
11.	3359	SRI VISHWANATH PRATAP SINGH Civil Judge (Junior Div.)	Hapur
12.	3360	SMT. ROOPALI SINGH Civil Judge (Junior Div.)	Gonda
13.	3361	SMT. ANUKRITI SINGH Civil Judge (Junior Div.)	Pilibhit
14.	3362	SUSHRI BUSHRA KHURSHEED Civil Judge (Junior Div.)	Chandpur-Bijnor
15.	3363	SMT. SHALINI-I Civil Judge (Junior Div.)	Bulandshahar
16.	3364	SMT. JAGRATI GUPTA Civil Judge (Junior Div.)	Basti
17.	3365	SRI PRATYUSH PRAKASH Civil Judge (Junior Div.)	Jalaun at Orai
18.	3366	SRI AMAN SHUKLA Judicial Magistrate	Auraiya
19.	3367	SRI ABHISHEK KUMAR-I Civil Judge (Junior Div.)	Shahjahanpur
20.	3368	SUSHRI MANISHA GUPTA Judicial Magistrate	Kanpur Nagar
21.	3369	SUSHRI CHARU SINGH-II Registrar Land Aqvi, Rehab & Resettlement Auth.	Lucknow
22.	3370	SRI SANDEEP MANI Nyayadhikari, Gram Nyayalaya	Sawayajpur-Hardoi
23.	3371	SMT. MAHIMA JAIN Judicial Magistrate	Mathura

24.	3372	SUSHRI ARPITA SINGH-II Civil Judge (Junior Div.)	Amroha
25.	3373	SUSHRI RITU LOHA Civil Judge (Junior Div.)	Amroha
26.	3374	SMT. SUMBUL IRSHAD Registrar Land Aqvi, Rehab & Resettlement Auth.	Gorakhpur
27.	3375	SRI SATYAM SINGHAL Nyayadhikari, Gram Nyayalaya	Pindara-Varanasi
28.	3376	SRI JAVED Nyayadhikari, Gram Nyayalaya	Jasrana-Firozabad
29.	3377	SRI PRASHANT MAURYA Civil Judge (Junior Div.)	Mawana-Meerut
30.	3378	SRI AMBAR RANA Civil Judge (Junior Div.)	Jhansi
31.	3379	SMT. DIKSHA TRIPATHI Civil Judge (Junior Div.)	Ghazipur
32.	3381	SMT. SUNIDHI VERMA Civil Judge (Junior Div.)	Unnao
33.	3382	SRI RISHABH CHATURVEDI Civil Judge (Junior Div.)	Jaunpur
34.	3383	SUSHRI AAYUSHI PANDEY Civil Judge (Junior Div.)	Gorakhpur
35.	3384	SMT. AMBUJ MISHRA Judicial Magistrate	Gonda
36.	3386	SMT. RAGINI MISHRA Judicial Magistrate	Bulandshahar
37.	3387	SMT. ALKA NEHAL Judicial Magistrate	Muzaffar Nagar
38.	3388	SUSHRI MEENAKSHI BANSAL Civil Judge (Junior Div.)	Varanasi
39.	3389	SUSHRI NIDA ZAIDI Civil Judge (Junior Div.)	Garotha-Jhansi
40.	3390	SMT. MEHNAZ KHAN Judicial Magistrate	Ghazipur
41.	3391	SMT. SAUMYA PANDEY Judicial Magistrate	Varanasi
42.	3392	SRI MANISH KUMAR YADAV Registrar Land Aqvi, Rehab & Resettlement Auth.	Moradabad
43.	3393	SMT. SAKSHI MISHRA Registrar Land Aqvi, Rehab & Resettlement Auth.	Kanpur Nagar
44.	3394	SUSHRI VASUNDHARA SHARMA Judicial Magistrate	Raebareli
45.	3395	SRI KRISHAN MOHAN PANDEY Addl. Civil Judge (Junior Div.)	Fathehabad-Agra
46.	3396	SUSHRI PIYUSHIKA TIWARI Civil Judge (Junior Div.)	Bahraich
47.	3397	SMT. ANJITA SINGH CHAUHAN Civil Judge (Junior Div.)	Ambedkar N. at Akbarpur
48.	3398	SMT. SHIKHA SINGH Judicial Magistrate	Agra
49.	3399	SRI NAVNEET KUMAR Addl. Civil Judge (Junior Div.)	Mathura
50.	3400	SRI NAVNEET KUMAR SINGH-I Addl. Civil Judge (Junior Div.)	Kanpur Nagar

51.	3401	SMT. AAKANKSHA SINGH Judicial Magistrate	Gonda
52.	3402	SMT. BHARTI TAYAL Civil Judge (Junior Div.)	Sant Kabir Nagar
53.	3404	SMT. SHWETIKA UPADHYAY Registrar Land Aqai, Rehab & Resettlement Auth.	Gautambuddha Nagar
54.	3405	SUSHRI PRATIBHA SHUKLA Addl. Civil Judge (Junior Div.)	Gonda
55.	3406	SUSHRI SHIVANGI TRIPATHI Judicial Magistrate	Ayodhya
56.	3407	SMT. ANKITA SINGH-IV Civil Judge (Junior Div.)	Gautambuddha Nagar
57.	3408	SUSHRI NANCY TIWARI Additional Civil Judge (Jr. Div.)	Fathehabad-Agra
58.	3409	SMT. MINA AKHTAR Civil Judge (Junior Div.)	Mirzapur
59.	3411	SMT. INDU YADAV, Civil Judge (Junior Div.)	Lucknow
60.	3412	SRI AMITMANI TRIPATHI Judicial Magistrate	Etah
61.	3413	SUSHRI SHIKHA CHAUDHARI Civil Judge (Junior Div.)	Prayagraj
62.	3414	SRI SUMIT KUMAR-III Addl. Civil Judge (Junior Div.)	Kanpur Nagar
63.	3415	SRI DEEVANSHU SAINI Civil Judge (Junior Div.)	Nighasan- Lakhimpur
64.	3416	SUSHRI DIKSHA TYAGI Nyayadhikari, Gram Nyayalaya	Campierganj- Gorakhpur
65.	3418	SRI PRABHAT KUMAR SINGH Civil Judge (Junior Div.)	Firozabad
66.	3419	SRI ARUN KUMAR PANDEY Civil Judge (Junior Div.)	Baheri-Bareilly
67.	3420	SRI SURYA CHAUHAN Civil Judge (Junior Div.)	Jewar- Gautambuddha Nagar
68.	3421	SRI KUNWAR DIVYADARSHI Civil Judge (Junior Div.)	Biswan-Sitapur
69.	3422	SUSHRI SHWETA YADAV-II Judicial Magistrate	Saharanpur
70.	3423	SUSHRI EKTA SINGH-III Civil Judge (Junior Div.)	Bijnor
71.	3424	SMT. SAMRIDDHI MISHRA-I Civil Judge (Junior Div.)	Dataganj-Budaun
72.	3425	SRI ANUP KUMAR Addl. Civil Judge (Junior Div.)	Gonda
73.	3426	SRI MD. ZISHAN KHAN Civil Judge (Junior Div.)	Hardoi
74.	3427	SUSHRI ANJALI PANDEY Judicial Magistrate	Lucknow
75.	3428	SUSHRI MRINALINI SRIVASTAVA Civil Judge (Junior Div.)	Deoria
76.	3429	SUSHRI PRIYAL SHARMA Civil Judge (Junior Div.)	Varanasi
77.	3430	SMT. NAVJYOTI, Civil Judge (Junior Div.)	Pratapgarh
78.	3431	SUSHRI SABA FATIMA, Civil Judge (Jr Div.)	Barabanki